

**CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi**

Petition No. 85/TT/2024

- Subject : Petition for approval under Regulation 86 of the Central Electricity Regulatory Commission (Conduct of Business) Regulations, 1999 and the Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2019 for the determination of transmission tariff from the anticipated COD to 31.3.2024 for 3 Nos. transmission assets under “Augmentation of Transformation Capacity” in the Southern Region.
- Date of Hearing : **8.11.2024**
- Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
- Petitioner : Power Grid Corporation of India Limited (PGCIL)
- Respondents : Tamil Nadu Generation and Distribution Corporation Limited (TANGEDCO) and 12 Ors.
- Parties Present : Shri Mohd. Mohsin, PGCIL
Shri A. Naresh Kumar, PGCIL

Record of Proceedings

The Petitioner’s representative submitted that the present Petition had been filed for the determination of transmission tariff from the anticipated COD to 31.3.2024 for 3 Nos. transmission assets under “Augmentation of Transformation Capacity” in the Southern Region. He further submitted that none of the Respondents had filed their reply in the matter.

2. None was present on behalf of the Respondents despite notice.
3. After hearing the Petitioner’s representative, the Commission directed the Respondents to file their respective replies, if any, within a week with a copy to the Petitioner, who may file its rejoinder, within a week thereafter.
4. The Commission further directed the Petitioner to submit the following information on an affidavit within a week:
 - (a) Revised tariff forms reconciling with the claims as per the amended Petition along with the liability flow statements for all the assets.
 - (b) Justification for including IT cost under Plant and Machinery cost for computation of the Initial Spares.



5. Subject to the above, the Commission reserved the order in the matter.

By order of the Commission

sd/-
(T. D. Pant)
Joint Chief (Law)

